

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 318 of 2013**

**Dated 28<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Batot Hydro Power Ltd.  
Versus**

**.... Appellant(s)**

**Himachal Pradesh Electricity Regulatory  
Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen Sr. Adv.  
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Suparna Srivastava for R-2  
Mr. Pradeep Misra  
Mr. Manoj Kr. Shama  
Mr. Shashank Pandit for R.1  
Ms. Rink Gautam (Rep.)

**ORDER**

Post the matter for further hearing on **18.09.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Ts/js